

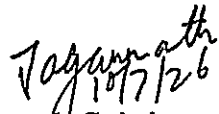
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No. K-11019/12/2026-US.I/II  
Government of India  
Ministry of Law and Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011.  
Dated: 10<sup>th</sup> July, 2026.

**NOTIFICATION**

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Sudhir Singh, Judge of the Patna High Court, to perform the duties of office of the Chief Justice of that High Court consequent upon retirement of Smt. Justice Meenakshi Madan Rai on 11.07.2026.

  
(Jagannath Srinivasan)

Joint Secretary to the Government of India  
Tele: 2338 3037

To


The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K-13019/12/2026-US.I/II

Dated: 10.07.2026

**Copy to:**

1. Shri Justice Sudhir Singh, Judge of the Patna High Court through the Registrar General, Patna High Court, Patna.
2. The Secretary to Governor, Bihar, Patna.
3. The Secretary to Chief Minister, Bihar, Patna.
4. The Secretary to the Chief Justice, Patna High Court, Patna.
5. The Chief Secretary, Government of Bihar, Patna.
6. The Registrar General, Patna High Court, Patna.
7. The Accountant General, Bihar, Patna.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to the Principal Secretary to the Prime Minister, Prime Minister's Office, Seva Teerth, New Delhi.
10. Registrar (Conf), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001
11. PS to the MoS (I/C), L&J/PPS to Secretary (J).
12. Technical Director, NIC, Department of Justice with a request to upload the notification on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
10/07/2026  
(Prem Chand)

Under Secretary (Appointments-I)  
Tele: 2338 2978